

(d) The Eight Five Year Plan allocation for housing is Rs. 6377.02 crores, of which the state sector allocation is Rs. 3581.67 crores and the Central sector allocation is Rs. 2795.35 crores.

#### **Educational and Vocational Institutions in Dadra and Nagar Haveli**

**\*289. SHRI RAMCHANDRAN PILLAI:  
SHRI DIPANKAR MUKHERJEE:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government are aware of the fact that the children are being overburdened with heavy syllabus and what is the number of books in Primary and Secondary levels;

(b) what are the details of steps which Government are contemplating in this regard;

(c) what is the number of Primary, Secondary, Higher Secondary Schools, Degree and B.Ed. colleges, Polytechnics and other vocational institutions in Dadra and Nagar Haveli;

(d) what was the number of similar institutions in 1977 and what is their number of 1994;

(e) whether it is a fact that the people of Dadra and Nagar Haveli are demanding educational institutions for B.Ed. and vocational colleges since long; and

(f) if so, what steps Government are planning to meet the demand?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) The curriculum framework and the syllabi for school stage are developed by NCERT and various State Boards use them with appropriate modifications. The NCERT have worked out the syllabi keeping in view the desirable level of attainment and load of curriculum. The NCERT syllabus envisages 2 books in classes I and II, 4 books in classes III to V, 7 books in classes VI to VIII and 12 books in classes IX and X. The physical load of such syllabi is not unduly heavy in semi-urban and rural areas. The Yashpal Committee which examined this question in depth has pointed out the heavy load of curriculum in large urban areas. The Committee has pointed out that the real load on the student is of non-comprehension

which arises out of unsatisfactory teaching-learning in each class beginning from Class 1. It has made a number of recommendations in regard to the syllabi and the textbooks. The recommendations have been examined and considered in the Central Advisory Board on Education and in the Ministry and a set of recommendations has been sent to the Boards and State Government for effecting reforms flowing from the Yashpal Committee Report.

(c) and (d): According to information available in the Ministry, the number of primary, secondary, higher secondary schools, degree and B.Ed. colleges, polytechnics and vocational institutions at +2 in Dadra and Nagar Haveli in 1977 and in 1993 are as below:

Institutions	No. in 1977	No. in 1993
Primary/Middle	157	168
Secondary	03	08
Higher Secondary	01	07
Vocational (+2)	—	Vocational courses in 2 schools
Degree College	—	(The Govt. has approval opening of Polytechnic Polytechnic during 1994-95)
B. Ed. College	—	

(e) and (f) Presently there is no proposal received from the UT Administration of Dadra & Nagar Haveli and pending consideration in the Ministry for setting up a B. Ed. college. It will be examined in reference to number of teachers requiring such facilities in the UT when any such proposal is received.

#### **Revamping Examination System**

**\*292. SHRI VIRENDRA KATARIA:** Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government are contemplating to advise the Delhi University to revamp the examination system;

(b) if so, what are the broad features of the system and by when the new system will take effect;

(c) whether other universities in the country

will also be advised to bring about changes in the present examination system; and

(d) if so, what are the details in this regard and if not, the reasons therefor?

THE MINISTER FOR HUMAN RESOURCE DEVELOPMENT (SHRI AR. JUN. SINGH): (a) to (d): According to the information furnished by the University Grants Commission, the Commission has been advising the universities, including Delhi University, to implement some specific measures of examination reform like continuous internal evaluation, development of question banks, grading system, semester system, re-designing of syllabi & question papers and conduct of examination, with a view to improving the reliability, validity and objectivity of evaluation and to bringing about a closer integration of teaching, learning and evaluation. The progress of implementation of this examination reform programme by the Universities was recently reviewed and on the basis of the review the Commission has worked out certain strategy for implementing the reform measures within a specified time-limit.

मध्य प्रदेश की शहरी विकास परियोजना के लिए सहायता

\*293. श्री दिलीप सिंह जुदेव: क्या शहरी विकास मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या मध्य प्रदेश सरकार ने 700 करोड़ रुपये की एक शहरी विकास परियोजना के लिए विश्व बैंक से सहायता की मांग करने के संबंध में एक प्रस्ताव केन्द्रीय सरकार को प्रस्तुत किया है;

(ख) यदि हाँ, तो उक्त परियोजना की वर्तमान स्थिति क्या है और क्या सरकार द्वारा उस पर अब तक कोई कार्यवाही की गई है;

(ग) यदि हाँ, तो उसका ब्यौर क्या है; और

(घ) यदि नहीं, तो उसके क्या कारण हैं?

शहरी विकास मंत्री (श्रीमती शीला कौल): (क) से (घ). मध्य प्रदेश सरकार से एक प्रस्ताव मिला है, जिसमें उस राज्य में शहरी विकास परियोजना के लिए 700 करोड़ रुपये की विश्व बैंक सहायता के लिए अनुरोध किया गया है। प्रस्ताव सिफरिश के साथ विश्व बैंक के विचारार्थ भेज दिया गया है। बैंक ने बताया है कि वे शहरी सेक्टर को कर्ज कार्यक्रम की व्यापक समीक्षा कर रहे हैं, ताकि प्राथमिकताओं और प्रस्तावों को पुनः निर्धारित कर पुनः परिभाषित किया जा सके और इसलिए अभी कोई वायदा करने की स्थिति में नहीं है।

Cost of DDA Flats in Nand Nagari

\*294. SHRJ NAGMANI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the criteria for fixing the cost of LIG flats on cash down/hire purchase basis in Nand Nagari allotted by DDA under the New Pattern Scheme, 1979;

(b) what is the year-wise, disposal cost of LIG flats block and floor wise in Nand Nagari under the above scheme, and

(c) whether any discrepancy in the disposal cost of the flats came to the notice of Government and if so, what is the procedure adopted to rectify the same?

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI SHEILA KAUL): (a) The DDA has reported the disposal cost of LIG flats in Nand Nagari, whether allotted on cash-down or hire purchase basis, has been worked out taking into consideration the actual cost of construction, cost of internal development, anticipated liabilities, and premium at subsidised rates, and overbeads.

(b) The year-wise disposal cost of LIG flats, block and floor-wise, in nand Nagri is given in the Statement laid on the Table of the Sabha (See below)

(c) No discrepancy has so far come to notice in respect of disposal cost of LIG flats in Nand Nagri.